

**COURT-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No.67 & 68 of 2014**

**Dated : 8<sup>th</sup> January, 2015**

**Present: Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

**In the matter of**

**M/s OPG Power Generation Pvt. Ltd. ... Appellant(s)**

**Versus**

**Tamil Nadu Electricity Board & Ors. ....Respondent(s)**

**Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan, Adv.  
Mr. Aman Gupta, Adv.**

**Counsel for the Respondent(s) : Mr. S.Vallinayagam, Advt.**

**ORDER**

At the request of the learned counsel for the Appellant, post the matter for further hearing on **10.02.2015**.

**(Justice Surendra Kumar)  
Judicial Member**

**(Rakesh Nath)  
Technical Member**

kt